

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2891  
ANSWERED ON:07.12.2009  
COST- BASED TARIFF  
Ray Shri Rudramadhab

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

(a) whether the Telecom Regulatory Authority of India (TRAI) has any proposal to intervene to prevent cartelisation by incumbents aimed at defeating the interests of subscribers by preventing cost-based tariffs in the country; and

(b) if so, the details thereof alongwith the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) The Teelcom Regulatory Authority of India (TRAI) has reported that it has not come across any instance of cartelisation by incumbents aimed at defeating the interest of subscribers by preventing cost-based tariff in the country. At present, the end-user tariff for telecommunication access services is under forbearance and the service providers are required to file tariff plans with TRAI within seven days of their introductions.